

ITEM NO.116

COURT NO.8

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(S).7623-7624/2023

GENERAL SECRETARY, FCI MAZDOOR SANGH & ANR.

Appellant(s)

VERSUS

UNION OF INDIA, THROUGH ITS SECRETARY & ORS.

Respondent(s)

(IA No. 198984/2023 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES
 IA No. 32606/2019 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)

WITH

C.A. No. 7625/2023 (III-A)

(IA No. 103990/2019 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 22062/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT
 IA No. 22065/2019 - EXEMPTION FROM FILING O.T.
 IA No. 103992/2019 - EXEMPTION FROM FILING O.T.)

Date : 06-12-2023 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ABHAY S. OKA
 HON'BLE MR. JUSTICE PANKAJ MITHAL

For Appellant(s) Ms. Kiran Suri, Sr. Adv.
 Ms. Sakshi Kakkar, AOR

Ms. Kiran Bhardwaj, AOR
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 Mr. A.n. Singh, Adv.
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For Respondent(s) Mr. K.M Nataraj, A.S.G.
 Mr. Amrish Kumar, AOR

Mr. Shailesh Madiyal, Adv.
 Mr. Vinayak Ssharma, Adv.
 Mr. Ashok Panigrahi, Adv.
 Mr. Purnendu Bajpai, Adv.
 Mr. Anuj Srinivas Udupa, Adv.

Mr. Gourab Banerji, Sr. Adv.
Mr. Ajit Pudussery, AOR
Mr. Rakesh Talukdar, Adv.
Mr. K Vijayan, Adv.

UPON hearing the counsel the Court made the following
O R D E R

At the request of the learned counsel for the
respondents, list on 07.12.2023.

(KAVITA PAHUJA)
COURT MASTER (SH)

(AVGV RAMU)
COURT MASTER (NSH)